

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.22236 of 2021

Sanjib Kumar Khandayatray *Petitioner*

In person

-versus-

Union of India and others *Opposite Parties*

Mr. P.K. Parhi, ASG along with
Mr. D.R. Bhokta, CGC for Union of India

CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

ORDER
19.09.2022

Order No.

09. 1. Mr. P.K. Parhi, learned Assistant Solicitor General states that counter affidavit on behalf the Union of India will positively be filed on or before 30th September, 2022. Rejoinder thereto, if any, be filed before next date.
2. List on 6th December, 2022.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge